

Status of Applications received from Online Payment Aggregators (PAs) under Payment and Settlement Systems Act, 2007 – As on 16.03.2024

Table A: Existing PAs who can operate as Online Payment Aggregators

Sr No.	Name of the entity	Remarks
1.	1Pay Mobileware Private Limited	In-Principle Authorisation Granted
2.	Adyen India Technology Services Private Limited	In-Principle Authorisation Granted
3.	Airpay Payment Services Private Limited	In-Principle Authorisation Granted
4.	Bhartipay Services Private Limited	In-Principle Authorisation Granted
5.	Computer Age Management Services Limited	In-Principle Authorisation Granted
6.	Easebuzz Private Limited	In-Principle Authorisation Granted
7.	Finlogic Technologies India Private Limited	In-Principle Authorisation Granted
8.	Futuretek Commerce Private Limited	In-Principle Authorisation Granted
9.	Hiveloop Internet Private Limited	In-Principle Authorisation Granted
10.	Indialdeas.com Limited	In-Principle Authorisation Granted
11.	Innoviti Payment Solutions Private Limited	In-Principle Authorisation Granted
12.	In-Solutions Global Limited	In-Principle Authorisation Granted
13.	Lyra Network Private Limited	In-Principle Authorisation Granted
14.	Mpurse Services Private Limited	In-Principle Authorisation Granted
15.	Nomisma Mobile Solutions Private Limited	In-Principle Authorisation Granted
16.	NSDL Database Management Limited	In-Principle Authorisation Granted
17.	NTT DATA Payment Services India Limited	In-Principle Authorisation Granted
18.	Paymate India Private Limited	In-Principle Authorisation Granted
19.	Paysharp Private Limited	In-Principle Authorisation Granted
20.	Phi Commerce Private Limited	In-Principle Authorisation Granted
21.	PhonePe Private Limited	In-Principle Authorisation Granted
22.	Pine Labs Private Limited	In-Principle Authorisation Granted
23.	Reliance Payment Solutions Limited	In-Principle Authorisation Granted
24.	SRS Live Technologies Private Limited	In-Principle Authorisation Granted
25.	Tyche Payment Solutions Private Limited	In-Principle Authorisation Granted
26.	Unimoni Enterprise Solutions Private Limited *	In-Principle Authorisation Granted
27.	Vay Network Services Private Limited	In-Principle Authorisation Granted
28.	Worldline ePayments India Private Limited	In-Principle Authorisation Granted
29.	Xsilica Software Solutions Private Limited	In-Principle Authorisation Granted
30.	Zaak Epayment Services Private Limited	In-Principle Authorisation Granted
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31.	Dreamplug Paytech Solutions Private Limited	Application Under Process
32.	Freecharge Payment Technologies Private Limited *	Application Under Process
33.	Global Payments Asia-Pacific (India) Private Limited *	Application Under Process
34.	LivQuik Technology (India) Private Limited	Application Under Process
35.	PayU Payments Private Limited *	Application Under Process
36.	Tapits Technologies Private Limited *	Application Under Process
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37.	PayTM Payments Services Limited @	Application returned on 25.11.2022

* No new merchants to be onboarded until advised otherwise.

@ Was permitted to apply within 120 days from the date of return. Has since been granted extension to apply subject to the condition that no new merchants should be onboarded until advised otherwise.

Table B: New PAs who have been granted in-principle authorisation and whose application is currently under process – Cannot operate

Sr No.	Name of the entity	Remarks
1.	Aurionpro Payment Solutions Private	In-Principle Authorisation Granted
2.	Boku Network Services IN Private Limited	In-Principle Authorisation Granted
3.	Finacus Solutions Private Limited	In-Principle Authorisation Granted
4.	Groww Pay Services Private Limited	In-Principle Authorisation Granted
5.	Hitachi Payment Services Private Limited	In-Principle Authorisation Granted
6.	Instanow Info Systems Private Limited	In-Principle Authorisation Granted
7.	Khatabook Technologies Private Limited	In-Principle Authorisation Granted
8.	MMAD Communications Private Limited	In-Principle Authorisation Granted
9.	Nium India Private Limited	In-Principle Authorisation Granted
10.	Payglocal Technologies Private Limited	In-Principle Authorisation Granted
11.	Resilient Payments Private Limited	In-Principle Authorisation Granted
12.	SBI Payment Services Private Limited	In-Principle Authorisation Granted
13.	Sodexo SVC India Private Limited	In-Principle Authorisation Granted
14.	Transaction Analysts (India) Private	In-Principle Authorisation Granted
15.	Unlimint In Private Limited	In-Principle Authorisation Granted
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16.	CGB Fintek Private Limited	Application Under Process
17.	Digidios Payments Services Private	Application Under Process
18.	First Data (India) Private Limited	Application Under Process
19.	GoKwik Commerce Solutions Private	Application Under Process
20.	Integra Micro Systems Private Limited	Application Under Process
21.	Minions Ventures Private Limited	Application Under Process
22.	Paygoal Business Solutions Private	Application Under Process
23.	Smart Payment Solutions Private Limited	Application Under Process
24.	V.Vang Solutions Private Limited	Application Under Process

Table C: List of PAs whose applications were returned / withdrawn / refused- Cannot operate

Existing PAs were advised to stop online payment aggregation activity and close nodal / escrow account(s) within a period of 180 days from the date of return of application.

Sr No.	Name of the entity	Whether Existing PA / New PA	Remarks
1.	Aggrepay Payments Solutions Private Limited	Existing PA	Application returned on 08.02.2023
2.	Akonto Payment Solutions Private Limited	Existing PA	Application returned on 19.01.2023
3.	Appnit Technologies Private Limited	Existing PA	Application returned on 24.03.2023
4.	BrokenTusk Technologies Private Limited ^Ω	Existing PA	Application returned on 07.10.2022
5.	Dinero Payment Services Private Limited	Existing PA	Application refused on April 18, 2023
6.	Ezetap Mobile Solutions Private Limited ^Ω	Existing PA	Application returned on 10.10.2022
7.	Flexmoney Technologies Private Limited	Existing PA	Application returned on 17.10.2022
8.	fonePaisa Payment Solutions Private Limited	Existing PA	Application returned on 10.10.2022
9.	FSS Grameenpay Private Limited	Existing PA	Application returned on 02.02.2022
10.	Golden Legand Leasing and Finance Limited	Existing PA	Application returned on 20.01.2023
11.	INSOnline India Private Limited	Existing PA	Application returned on 28.02.2023
12.	Instamojo Technologies Private Limited	Existing PA	Application returned on 27.09.2023
13.	Kopayments Private Limited	Existing PA	Application returned on 29.12.2022
14.	Letzpay Solution Private Limited	Existing PA	Application returned on 08.05.2023
15.	Marg Fintech Private Limited ^Ω	Existing PA	Application returned on 29.03.2023
16.	Paygate India Private Limited	Existing PA	Application refused on April 18, 2023
17.	Paykun Payment Solutions Private Limited	Existing PA	Application returned on 02.02.2022
18.	Payswift Solutions Private Limited	Existing PA	Application returned on 19.10.2022
19.	Senrysa Technologies Private Limited	Existing PA	Application returned on 28.02.2023
20.	Synergistic Financial Networks Private Limited ^Ω	Existing PA	Application returned on 07.10.2022
21.	Vmobo Mobile Private Limited	Existing PA	Application returned on 08.12.2021

22.	Volks Electronics Private Limited	Existing PA	Application returned on 03.12.2021
23.	Worldline India Private Limited ^Ω	Existing PA	Application returned on 28.09.2022
24.	Wunderbaked Technologies Private Limited	Existing PA	Application returned on 20.01.2023
25.	Zenex E-Commerce Private Limited	Existing PA	Application returned on 03.12.2021
26.	Aceware Fintech Services Private Limited	New PA	Application returned on 29.11.2022
27.	AGDP Fintech Private Limited	New PA	Application returned on 15.12.2021
28.	Apexpay Technologies Private Limited	New PA	Application returned on 07.10.2022
29.	Asian Checkout Private Limited	New PA	Application returned on 20.10.2022
30.	BeBuoy Infoservices Private Limited	New PA	Application returned on 27.11.2020
31.	BNY Finserv Private Limited	New PA	Application returned on 06.03.2024
32.	Bongdeal India Private Limited	New PA	Application returned on 10.11.2022
33.	CAMS Payment Services Private Limited	New PA	Application returned on 25.10.2021
34.	Cash Friend Fintech Private Limited	New PA	Application returned on 18.10.2023
35.	Commonwealth Inclusive Growth Services Limited	New PA	Application returned on 07.10.2022
36.	Ditya Finance Private Limited	New PA	Application returned on 10.12.2021
37.	E-Meditek Global Private Limited	New PA	Application returned on 30.09.2022
38.	FintechDaddy Solutions Private Limited	New PA	Application returned on 18.10.2023
39.	ePaisa Services Private Limited	New PA	Application returned on 27.07.2020
40.	Eutro Agro Products Private Limited	New PA	Application returned on 10.11.2022
41.	Gonexa Instant Payment Private Limited	New PA	Application returned on 21.11.2023
42.	Hindon Mercantile Limited	New PA	Application returned on 10.01.2023
43.	InCashMe Mobile Wallet Service Private Limited	New PA	Application returned on 30.05.2022
44.	Indian Railway Catering and Tourism Corporation Limited	New PA	Application returned on 26.02.2021
45.	Ippopay Technologies Private Limited	New PA	Application returned on 13.02.2023
46.	Iserveu Technology Private Limited	New PA	Application returned on 23.09.2021

47.	Kashind Financiers Limited	New PA	Application returned on 10.12.2021
48.	Kedarpay Solutions Private Limited	New PA	Application returned on 12.01.2023
49.	KGC Infotech Private Limited	New PA	Application returned on 21.11.2023
50.	Kredx Platform Private Limited	New PA	Application returned on 07.12.2022
51.	Mewt Account Private Limited ^Q	New PA	Application returned on 15.02.2024
52.	MySwadeshi Product Private Limited	New PA	Application returned on 11.12.2023
53.	Naffa Innovations Private Limited	New PA	Application returned on 13.10.2021
54.	Nearby Technologies Private Limited	New PA	Application returned on 26.07.2022
55.	Newbazaar Technologies Private Limited	New PA	Application returned on 10.10.2022
56.	Ola Financial Services Private Limited	New PA	Application returned on 28.09.2022
57.	Paygator Fintech Private Limited	New PA	Application returned on 30.01.2024
58.	Pay Point India Network Private Limited	New PA	Application returned on 28.10.2022
59.	Paytekk India Private Limited	New PA	Application returned on 14.10.2022
60.	Paytel Financial Technologies Private Limited ^Q	New PA	Application returned on 31.10.2023
61.	Prevxee E-commerce (India) Private Limited	New PA	Application returned on 10.11.2022
62.	Quicktouch Technology Limited	New PA	Application returned on 24.08.2023
63.	Rapyd Aggregator Network India Private Limited	New PA	Application returned on 29.09.2021
64.	Rupifi Technology Solutions Private Limited	New PA	Application returned on 10.11.2022
65.	S2 Payments & Tech Solutions Private Limited	New PA	Application returned on 17.01.2024
66.	Safee Peee India Private Limited	New PA	Application returned on 10.11.2022
67.	Safexpay Payments Aggregator Private Limited	New PA	Application returned on 22.11.2021
68.	Sambhavpay Payments Solutions Private Limited	New PA	Application returned on 27.04.2023
69.	Skilworth Technologies Private Limited	New PA	Application returned on 26.09.2022
70.	Spay Fintech Private Limited	New PA	Application returned on 14.08.2023
71.	Twid Rewards Global Private Limited	New PA	Application returned on 07.12.2022

72.	Virtual Galaxy Infotech Private Limited	New PA	Application returned on 28.12.2020
73.	Wasfa Technology Private Limited	New PA	Application returned on 13.09.2023
74.	Yalamanchili Software Exports Private Limited	New PA	Application returned on 29.08.2022
75.	Zhudao Infotech Private Limited	New PA	Application returned on 06.01.2023

Ω Applications were withdrawn by these entities.

Note:

- i. Grant of ‘in-principle’ authorisation shall not be construed as authorisation unless the entity is granted ‘authorisation’ under Section 7 of the Payment and Settlement Systems Act, 2007. For the purpose of ‘authorisation’, the entity shall have to submit to RBI a System Audit Report (SAR) along with certificate from a Chartered Accountant regarding compliance with the net worth requirement. The entities must also have to comply with other requirements under the Guidelines and fulfil additional conditions, if any, stipulated by RBI.
- ii. While **existing PAs** (that have applied for authorisation within the stipulated timelines) can continue business unless advised otherwise by the Reserve Bank of India, **new PAs** cannot commence operations until they are granted ‘authorisation’ under Section 7 of the Payment and Settlement Systems Act, 2007.
- iii. List of Online Payment Aggregators that have been granted Certificate of Authorisation (CoA) can be accessed at www.website.rbi.org.in/web/rbi/payment-and-settlements/other-links/information-useful-to-banks-fis/payment-system-operators